

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/237/2017
NAME OF THE PETITIONER(S) : EVA CONSULTANCY LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. Sarath babu	for Respondent	B. Sarath babu
S. VIJAYARAGHAVAN	for Petitioner	

ORDER

Counsels representing both the parties are present and made submissions. Heard.
Order is reserved.

-sd/-
(S VIJAYARAGHAVAN)
Member(Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc